

want of purchaser who can give remunerative price.

The farmers are mainly dependent on groundnut, cotton and Sun Flower in Anantpur district. There is a need for the intervention of the Government through NAFED, NDDB or NCDC to purchase groundnut by announcing the remunerative price at Rs. 1000 per quintal to safeguard the interest of the farmers.

MR. SPEAKER: You insisted on raising the same issue earlier during Zero Hour. This is not correct.

(v) **Need to conduct a survey to provide Yamuna- Ganga water to Pali district of Rajasthan.**

SHRI GUMAN MALLODHA (Pali): The irrigation facilities in the Western Rajasthan particularly in Pali district require the attention of the Central Government in regard to bringing Yamuna-Ganga water in Rajasthan. Earlier many schemes were considered but they still remain unapproved. The Western-Rajasthan is a desert area and even Rajasthan Nahar has not been completed due to financial stringency for the last 30 Years. I, therefore, urge upon the Central Government to consider the necessity of immediate survey of the area so that Yamuna-Ganga water is made available to Pali district in Rajasthan

(vi) **Need to set up cooking gas outlets in different towns of Sambhal parliamentary constituency, Uttar Pradesh**

[Translation]

DR. S P. YADAV (Sambhal) : Mr. Speaker, Sir, under rule 377 I would like to draw the attention of the Government to the following important matter.

There is acute shortage of cooking gas throughout the Sambhal Parliamentary Constituency. There is only one gas agency in Sambhal town which is catering to the needs of a population of more than 2.5 lakh. There is no gas agency in four Assembly Constituencies. I, therefore, request the Central Government that equal distribution should be made to different area of the country and more gas agencies should be opened immediately at places such as Bisauli, Bahjoi, Gunmaur and Babrale falling under the Sambhal Parliamentary Constituency. In addition to this, one gas agency for Saidartgali, Dukka and Ukkari under the Gangeshwari Assembly constituency and one gas agency in Saraitarin in neighborhood of Sambhal, whose population is 65 thousand should also be opened without any further delay.

(vii) **Need to set up gas based 375 MW Power Project at Amalapuram East Godavari district, Andhra Pradesh.**

[English]

SHRI G.M.C. BALAYOGI (Amalapuram): Government of Andhra Pradesh sent its proposal for clearance by Central Government for setting up a gas-based 375 MW power project at Amalapuram, East Godavari district, Andhra Pradesh, and requested Ministry of Petroleum & Natural Gas to release 1.5 MCMD gas. Government of Andhra Pradesh too requested Government of India to intervene for clearance of the Amalapuram Project as well as four other projects in the region whereas projects at Kakinada, Jogurupadu, Vijieswaram and a Giant Fertilizer Plant at Kakinada have been allocated Gas, Amalapuram has been left out. The people of this area are very much agitated over the matter, particularly, when the Gas is being transported from this place to other projects. This project should be cleared at the earliest

[Sh G M C Balayogi]

by Central Electricity Authority

I request the Central Government to supply the required gas to clear gas-based 375 MW power project at Amalapuram, Andhra Pradesh

**(viii) Need to fix remunerative prices for agricultural products in Andhra Pradesh.**

SHRI DATTATRAYA BANDARU (Secunderabad) Despite Government's assurance to farmers that it will fix the remunerative prices for the agricultural products, it has only been a dream for the poor farmers

The farmers in Andhra Pradesh were reluctant to go in for sugarcane production since the price of sugarcane was fixed at less than Rs 400 per tonne as compared to the demand of the farmers that it should be at least Rs 500 per tonne. Similarly, the rice which was the staple food in the State and which was being grown on vast acreage is continuously getting depleted. The middlemen, who are paying only Rs 300 to Rs 320 per quintal are virtually looting the poor farmers by marketing the same paddy at an exorbitant price of Rs 450 to Rs 600 per quintal. The paddy growers are thereby thrown into indebtedness and they are unable to pay the loans from Banks, Cooperatives and other sources of borrowings.

I request the Union Government to fix remunerative prices for agricultural products to protect the poor farmers from onslaught of the middlemen and also the vagaries of nature.

MR SPEAKER The House stands adjourned for Launch to re-assemble at 2 20 p m

**13.20 hrs.**

*The Lok Sabha then adjourned for Lunch till twenty minutes past Fourteen of the clock*

*The Lok Sabha re-assembled after lunch at twenty-five minutes past Fourteen of the Clock*

[MR DEPUTY SPEAKER *in the Chair*]

**STATUTORY RESOLUTION RE DISAPPROVAL OF THE INTEREST ON DELAYED PAYMENTS TO SMALL SCALE AND ANCILLARY INDUSTRIAL UNDERTAKINGS ORDINANCE,**

AND

**INTEREST ON DELAYED PAYMENTS TO SMALL SCALE AND ANCILLARY INDUSTRIAL UNDERTAKINGS BILL**

[*Translation*]

SHRI GIRDHARI LAL BHARGAVA (Jaipur) Mr Deputy Speaker Sir I beg to move

"That this House disapproves the Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings (Ordinance, 1993 (Ordinance No 4 of 1993) promulgated by the President on 2nd January 1993"

Mr Deputy Speaker Sir I oppose the promulgation of Ordinance and the Bill brought forward by hon Minister because I feel that no Government has bothered the hon President so much as he has been bothered during the last one and half months period. Not one or two, the Government of India has issued more than 24 ordinances during this period which is a record till date. I have got a list from 1971 till date but so many ordinances were never issued in such a short span of time. Therefore I oppose this ordinance but at the same time I welcome the spirit with which the hon Minister has brought forward this Bill because my party appreciates a good step and criticizes a wrong doing. We are in the opposition but it does not mean that we should oppose each and everything. This is not B J P culture at least. I would like to submit that if they implement it properly then no doubt small scale industry will benefit from it.